

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1961**  
ANSWERED ON 03<sup>RD</sup> MARCH, 2020

FRUIT PROCESSING UNITS

**1961. DR. T. SUMATHY (a) THAMIZHACHI THANGAPANDIAN:**

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government has allocated any funds or subsidy for mango pulp and tamarind processing units in Tamil Nadu;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has received any request to provide support for the export of processed mango pulp and other food products from Tamil Nadu;
- (d) if so, the details thereof; and
- (e) the stand of the Government in this regard?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SHRI RAMESWAR TELI)

(a). & (b): Yes Sir. Ministry of Food Processing Industries (MoFPI) is implementing a Scheme for Creation/Expansion of Food Processing & Preservation Capacities (CEFPPC) under the Pradhan Mantri Kisan Sampada Yojana (PMKSY) for creation/expansion of food processing industries including mango pulp and tamarind processing in the country. State-wise funds are not allocated under the scheme. As on date, 219 food processing units have been approved under the scheme. Out of which, 19 food processing units are in the State of Tamil Nadu. One food processing unit namely M/s Jaycee Organics LLP at District Tirunelveli in Tamil Nadu proposes to use mango as raw material to convert to mango pulp. The details of units approved, grants-in-aid sanctioned and released under the scheme is at **Annexure**.

(c) & (d): No Sir,

(e): Government promotes export of processed food products through Agricultural and Processed Food Products Export Development Authority (APEDA) which comes under the administrative control of Ministry of Commerce & Industry, Government of India.

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## ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 1961 FOR ANSWER ON 03<sup>RD</sup> MARCH, 2020 REGARDING "FRUIT PROCESSING UNITS".

Sr. No.	Name of the applicant	District	Sector	Date of Approval	Project Cost (Rs. in Cr.)	Approved Grant (Rs. in Cr.)	Released Amount (Rs. in Cr.)
1	M/s Neo Foods Pvt. Ltd	Krishnagiri	F&V Processing	19.02.2018	36.05	5.00	0.00
2	M/s VR Food Enterprises LLP	Chennai	Consumer Products	19.02.2018	21.49	5.00	2.50
3	M/s Sivasakthi Hatcheries and Farms	Tirupur	Meat & Poultry Processing	19.02.2018	20.07	5.00	2.50
4	M/s SNP Dairy Milk	Madurai	Milk Processing	19.02.2018	15.08	4.18	0.00
5	M/s SKM Egg Products Export (India) Ltd	Erode	Meat & Poultry Processing	19.02.2018	19.99	5.00	2.50
6	M/s Sahuwala Flour Mills	Erode	Grain Milling	19.02.2018	27.58	5.00	5.00
7	M/s Niswin Foods Private Limited	Coimbatore	Grain Milling	19.02.2018	20.12	5.00	5.00
8	M/s Sri Foods	Madurai	Consumer Products	19.02.2018	10.46	2.64	1.32
9	M/s Jaycee Organics LLP	Tirunelveli	F&V Processing	19.02.2018	8.97	2.24	0.00
10	M/s Century Flour Mills Limited	Chennai	Grain Milling	19.02.2018	10	2.60	1.30
11	M/s Regin Exports	Kanyakumari	F&V Processing	19.02.2018	6.62	1.68	0.84
12	M/s Pressana Flour Mills Private Ltd. (Unit – II)	Coimbatore	Grain Milling	19.02.2018	20.24	4.88	4.88
13	M/s Samson CNO Industries	Tiruppur	Grain Milling	19.02.2018	9.58	3.16	3.16
14	M/s Great Destiny foods and Drinks (P) Ltd	Tiruvallur	Consumer Products	19.02.2018	11.46	3.59	1.80
15	M/s Hangrow Foods India Pvt. Ltd.	Erode	Consumer Products	19.02.2018	5.17	1.00	0.50
16	M/s Aegean Chennai Foods Pvt Ltd	Tiruvallur	F&V processing	09.07.2019	11.93	5.00	0.00
17	M/s Nutriome Biosolutions	Madurai	Consumer Products	22.08.2019	8.84	3.88	0.00
18	M/s India Beverages	Tirupur	F&V processing	02.12.2019	10.58	5.00	0.00
19	M/s Coco Lait	Kanchipuram	F&V processing	02.12.2019	5.33	2.59	0.00

